

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

25

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/322/ (IB)/2017
NAME OF THE PETITIONER(S) : B. RAMAKRISHNIAH
NAME OF THE RESPONDENT(S) : PAM APPARELS PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. S. J. K
Counsel for Respondent
ms 116/15
Counsel for Petitioner
10/8/17

ORDER

Counsels representing both the parties present. Both the parties stated that they are intending to settle the matter and sought time for submitting outcome of the settlement. At request, time is enlarged. Put up on **31.08.2017 at 10.30 A.M.**

(K. ANANTHA PADMANABHASWAMY)
MEMBER (JUDICIAL)